

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 95 of 2015**

**Dated: 4<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**NTPC Ltd. ....Appellant (s)  
Versus  
Uttar Pradesh Power Corporation Ltd. & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma  
Mr. Suraj Singh for R-1 to 4 & 9  
Mr. R.B. Sharma for R-7

**ORDER**

Pleadings are complete. List the matter for hearing  
on **25.01.2016.**

**(T.Munikrishnaiah)  
Technical Member  
pr/vg**

**(Justice Ranjana P. Desai)  
Chairperson**